

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 56, 68 & 84 of 2013

Dated : 14th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 56 & 84 of 2013

**Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for PSPCL
Ms. Shikha Ohri for R-2**

Appeal No. 68 of 2013

**Nabha Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Aniket Prasoan
Mr. Shogun Jain
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri for PSPCL
Ms. Shikha Ohri for R-2**

ORDER

Post the matters for further hearing on **24.04.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member
Ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**